

**SHRI L. K. ADVANI:** I would not deny that in many of the directions that have been brought to my notice, I find that they did not come within the purview of the guidelines. But in all the cases that have been brought to my notice, I feel, it has been done under the direction of the Minister at that time.

**PROF. P. G. MAVALANKAR:** The question relates specifically to the methods and behaviour of the press censor officials. My friend the Minister has just now said that Government's policy is not to have an overall general review of the entire practice of censor officials. In view of the fact, however, that the methods and behaviour of many of the press officials involved not only giving orders orally but doing things without even oral orders in order to please the higher-ups and prove to be holier than holy, what kind of action Government propose to initiate *suo motu* on the complaints received from press proprietors and editors, from reporters and columnists of newspapers, weekly magazines, etc.? I as a writer and columnist, was also one of the victims of this kind of obnoxious and ugly press censorship, when we were not allowed to print our weekly paper by the orders which did not come to us directly but through the orders which did go to the printer. All these things are required to be enquired into so that not only in my life time and in the life time of the Minister but in the entire life time of the Nation such things do not happen.

**SHRI L. K. ADVANI:** I agree *in toto* with the hon. Member when he said that it should be our responsibility to enquire into obnoxious and ugly things of this kind which are in a way a blot on the otherwise very remarkable history of press freedom in India so that such things do not occur again. Statutory safeguards and even at the administrative level, remedial safeguards are being processed. I would be willing to be guided by your advice also.

**श्री राम नरेल कृष्णाबाहा:** अध्यक्ष महोदय, मैं व्यवस्था का प्रश्न उठाना चाहता हूँ। हम लोगों को जो प्रश्नों की सूची मिली है उसमें 1 और 2 नम्बर का प्रश्न नहीं है। प्रश्न नं० 3 हमें मिला है। बाकी 1 और 2 नम्बर के प्रश्न नहीं मिले हैं।

**MR. SPEAKER:** It will come after the Question Hour.

**PROF. DILIP CHAKRAVARTY:** I would like to know whether the Minister of Information and Broadcasting is aware that the Calcutta station of All India Radio was prevented from having Tagore's songs sung from the All India Radio. His song "Ekla Chalore" which was very popular with Gandhiji himself, was prevented from being broadcast by it; and the famous poem "prithvi" was being prevented from being recited on Air Calcutta. This was done during Emergency. Is the Minister of Information and Broadcasting aware of it? What steps is he going to take? Is the Minister aware that in tune with the 'India is Indira' theory, the former Prime Minister's teachings were being monitored through the All India Radio even a few hours before asking the voters to vote for Congress? What steps are going to be taken in this connection?

**SHRI L. K. ADANI:** Instances of the type of blacking out of Tagore's song "Ekla Chalore", as the hon. Member has just pointed out, have come to my notice. They are very unfortunate. We would see to it that nothing of this kind recurs, not merely during our tenure, but for ever in India.

#### Naval Training Centre at Chilka

\*27. **SHRI GANANATH PRA-DHAN:** Will the Minister of DEFENCE be pleased to state:

(a) whether construction work of Naval Training Centre at Chilka in Orissa has already started;

- (b) if so, the facts thereof; and  
(c) when it is to be completed?

THE MINISTER OF DEFENCE  
(SHRI JAGJIVAN RAM): (a) Yes,  
Sir.

(b) and (c). The land has been acquired. The civil works have been divided into two phases. Phase I has been further split into two sub-phases. The first sub-phase is planned to make the establishment functional with minimum facilities. This sub-phase involving an expenditure of Rs. 2.2 crores is under execution and is expected to be completed in early 1979. The second sub-phase involving an expenditure of about Rs. 1.19 crores will provide other facilities and amenities for the establishment, and is expected to be completed by the end of 1979. Phase II of the project will be taken up after the completion of Phase I.

The Boys Training Establishment will start functioning as soon as the first sub-phase of Phase I is completed.

श्री गणनाथ प्रधान : मैं माननीय मंत्री जी से जानना चाहता हूँ कि पहले कितने रुपये का बजट था और कितना काम हुआ और उसमें क्या क्या कठिनाइयाँ हैं जिनके कारण ठीक से काम नहीं चल पा रहा है ?

श्री जगजीवन राम : काम तो चल रहा है । 1979 के प्रारम्भ में पहला फेज पूरा हो जायेगा और उसके बाद लड़कों की भर्ती शुरू हो जायेगी ।

श्री गणनाथ प्रधान : मैं यह जानना चाहता हूँ कि जो कठिनाइयाँ हैं जैसे पानी की कमी के बारे में लिखा है लेकिन उसका समाधान नहीं किया गया है और काम नहीं चल रहा है तो इन कठिनाइयाँ को देखना है या नहीं ?

श्री जगजीवन राम : यह नहीं बताया कि काम नहीं चल रहा है । वहाँ पर क्लासेज को शुरू करने के लिए जो कम से कम आवश्यकताएँ हैं उनको पूरा किया जा रहा है । यह तो मानी हुई बात है कि यह जो काम होगा उसमें पीने के पानी का इतजाम करना अनिवार्य होगा और वह भी किया जायेगा ।

SHRI M. S. SANJEEVI RAO: We are all aware that the navy is going to play a very prominent role in the defence of our country. Apart from that, our country is fortunate in locating huge oil reserves in Bombay High. We are also aware that already 2 million tonnes are going to be produced and by 1980 about 10 million tonnes of oil are going to come from the off-shore oil drilling. In the changed circumstances, particularly since we have to safeguard these huge installations, what active steps are being taken to increase the number of training personnel to facilitate the navy in this task?

SHRI JAGJIVAN RAM: That is exactly the scheme. At present we have a training establishment at Visakhapatnam where we train annually 600 boys. The programme is to admit 900 now and ultimately increase it to 1,200 annually.

SHRI S. KUNDU: While asking this question, may I make a fervent appeal to the hon. Defence Minister to bear in mind that Orissa is a backward State like Bihar? This scheme has already been delayed too long. An announcement has been made today that the training school will start early 1979. Can he make an announcement that it will start early 1978 instead of early 1979?

SHRI JAGJIVAN RAM: It means advancing it by one year. I am examining whether it is physically

possible to complete all the minimum requirements to complete the programme by that time.

**Advertisements of DAVP and Railways etc. to smaller and medium Newspapers**

\*28. SHRI SOMNATH CHATTERJI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to increase the amount of advertisements of DAVP, Railways and other public undertakings to smaller and medium newspapers; and

(b) if so, the quantum of increase in terms of money to be paid for the advertisements to those papers?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). Advertisements are released to newspapers to meet varying publicity requirements and not as a measure of financial assistance. But remaining within these limitations, small and medium newspapers particularly those published in Indian languages will be used for Government advertisements on an increasing scale. The question, is therefore, being looked into in detail.

SHRI SOMNATH CHATTERJEE: The hon. Minister said that advertisements are not to be given for financial assistance. But in a country where the bigger newspapers are controlled by the monopoly houses, is it not the Government's policy to encourage the small and medium newspapers and young journals? How do you expect them to increase their circulation without assistance from the Government through the medium of advertisements, which

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was distorted during the last emergency? Is the Government thinking about laying down some policy or norm to help the distribution of advertisements in a fair manner?

SHRI L. K. ADVANI: As I have said, it cannot be simply for financial assistance. Otherwise, advertisement becomes an instrument of political patronage and political leverage, which the Government does not want to do. But, within these constraints, Government would like to evolve a policy which might include a measure of weightage in the case of smaller and medium newspapers, particularly those which are in the regional languages.

SHRI SOMNATH CHATTERJEE: In so far as the issue of advertisements to regional papers or weeklies is concerned, so far as Calcutta weekly *Jansukti* is concerned, although the DAVP has withdrawn the suspension order, the Railway Board and other authorities are not issuing the advertisements to it? Will the Minister kindly look into that? Secondly, what is the quantum of advertisement given to a journal called *Surya*, which has got an artificial growth? What was the financial assistance given to this journal, which is nothing but a by-product of emergency?

SHRI L. K. ADVANI: There are two cases, one in which it has been pointed out to me that railway advertisements are not being given to a paper. I will look into it. So far as *Surya* is concerned, I need notice.

SHRI K. MALLANNA: What is the policy of the new Government regarding advertisements of the DAVP to the monopoly press?

SHRI L. K. ADVANI: We have a positive policy in this matter, not a